

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH-I, CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **25.04.2024** THROUGH VIDEO CONFERENCING

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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**IN THE MATTER OF** : MOI Toyofuji Automotive Logistics India Pvt. Ltd.  
Vs  
Sical Logistics Pvt. Ltd.

**MAIN PETITION NUMBER** : IBA/73/2020

**(IA/MA) APPLICATION NUMBERS**

IA/556(CHE)/2022

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**ORDER**

Present: Shri. P.H. Arvindh Pandian, Ld. Sr. Counsel for the Applicant.  
Ms. Dhanalakshmi, Ld. Counsel for the Respondent.

Pleadings are complete.

Ld. Counsels for the parties have requested for the mediation.

They seek and are granted time to suggest the name of the mediator.

List the application for hearing on **03.05.2024** with another application IA/137/2022.

Sd/-

**VENKATARAMAN SUBRAMANIAM  
MEMBER (TECHNICAL)**

Sd/-

**SANJIV JAIN  
MEMBER (JUDICIAL)**

vs